

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 55/2019-Customs (N.T./CAA/DRI)

New Delhi, dated the 9th October, 2019

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

TABLE

Sl. No.	Name of Noticee (s) and Address	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority appointed
(1)	(2)	(3)	(4)	(5)
1.	M/s IndusInd Media & Communications Ltd., In Centre, 49/50, MIDC, 12 th Road, Andheri (E), Mumbai-400093.	F. No. DRI/MZU/ CI/Int-70/2016 dated 18.09.2019.	Principal Commissioner/ Commissioner of Customs (III) (Import), Air Cargo Complex, Sahar, Andheri (East), Mumbai. Principal Commissioner/ Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.
2.	M/s InMobi Technology Services Pvt. Ltd., 7 th Floor, Block Delta, B-Block, Embassy Tech Square, Kadubeesanahalli Village, Outer Ring Road, Varthur Hobli, Bangalore-560103 and 10 others.	DRI F. No. DRI/BZU/S- IV/Enq-24 (Int- 04)/2019 dated 26.09.2019 (SCN No. 48/2019 DRI BZU)	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-I), Jawaharlal Nehru Custom House, Raigad. Principal Commissioner/ Commissioner of Customs (Port), Custom House, Kolkata. Principal Commissioner/ Commissioner of Customs (Import), Air Cargo Complex, New Custom House, New Delhi.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.

			Principal Commissioner/ Commissioner of Customs, Customs Preventive Commissionerate, Vijayawada.	
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[F. No. DRI/HQ-CI/50D/CAA-41/2019-CI]

(SUCHETA SREEJESH)
ADDITIONAL DIRECTOR

Copy forwarded for information and updation of record to:

1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table.
3. Principal/Additional Director General, DRI- Bangalore and Mumbai with the request to inform all the noticees to the show cause notices, pertaining to his zone, regarding appointment of Common Adjudicating Authority. It is also requested to send *the case files along with copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.*